

Setting Up of New Unit of CRPF

4110. SHRI SURESH KODIKUNNIL : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether there is any proposal for setting up a new unit of CRPF in Kerala near Calicut;
- (b) if so, the time by which the same is likely to be set up;
- (c) whether the land has been transferred for the purpose;
- (d) whether there is any difficulty in transferring the proposed place; and
- (e) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA) : (a) Yes, Sir.

(b) to (e) The Government of Kerala has allotted 96.5 acres of land free of cost, at Calicut, in which there are some encroachment by private parties. The State Government is trying to clear these encroachments.

Prevention of Cruelty to Animals Act, 1960

4111. SHRIMATI MANEKA GANDHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether the Union Government had decided about 5 years back to bring amendments/revision to the Prevention of Cruelty to Animals Act, 1960;
- (b) if so, the reasons for not making revision in the said Act till now; and
- (c) the time by which the same is likely to be revised and implemented?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) Yes Sir; a proposal for amendment to the Prevention of Cruelty to Animals Act 1960 was mooted by this Ministry in 1990.

(b) and (c) The draft proposal prepared by Animal Welfare Board of India after detailed discussion with various Non Governmental Organizations and others, was circulated to State Governments/UTs for their comments/concurrence. While several states provided their concurrence/views, comments from others could not be received.

To expedite the matter, a meeting of the concerned Secretaries from State/UTs was called on 6.8.1996. The draft is under revision in the light of the said discussion. After legal vetting of the document, the proposal will be referred to Inter State Council for subsequently moving a cabinet note. In completing the formalities, 6-12 months of time period is likely to be required.

Investigation of Purulia Arms Drops

4112. DR. T. SUBBARAMI REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether three teams of the CBI headed by Joint Director Visited eight countries to investigate the Purulia arms drops case;
- (b) if so, whether all the teams have submitted their reports; and
- (c) if so, the main points of the inquiry reports and the action taken against those held responsible?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA) : (a) Central Bureau of Investigation have intimated that only one officer of the rank of Joint Director had visited two countries i.e., United Kingdom and Denmark in connection with investigation of the case relating to Purulia Arms Drops. The visit to United Kingdom was at their official request received through the Indian High Commission on U.K.

(b) As per Central Bureau of Investigation, the report on the visit to United Kingdom and Denmark has been submitted.

(c) The Central Bureau of Investigation have intimated that the visit has expedited the execution of Letters Rogatory issued by the Calcutta Court in the United Kingdom and Denmark, clarifications sought by the Foreign Authorities were furnished on the spot. Information of interest relating to the case has been collected by examined, with the concerned Interpols. All Co-operation, assistance and follow up actions were assured by the concerned authorities. After the execution of the Letters Rogatory in full, the concerned countries will report their findings to the issuing Court, i.e., Calcutta Court about the results of such investigation in the respective countries.

Trains between Madras and Mysore

4113. SHRI N.S.V. CHITTHAN : Will the Minister of RAILWAYS be pleased to state :

- (a) whether any steps have been taken by the Government to connect Madras and Mysore by direct ordinary trains with first class/AC coaches;
- (b) if so, the details thereof;
- (c) the time by which the same are likely to be implemented; and
- (d) the likely cost of the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c) Introduction of train services is a continuous process on Indian Railways subject to operational feasibility, resource availability and traffic justification. The passengers travelling between Madras and Mysore have to avail changeover at Bangalore where convenient connections are available. There is no plan at

present to introduce a direct ordinary train between Madras and Mysore due to operational and resource constraints besides lack of traffic justification.

(d) Does not arise

Modernization of Railway Stations

4114. SHRI ANANTH KUMAR : Will the Minister of RAILWAYS be pleased to state :

(a) the total estimated layout for the expansion/modernization of the Railway Stations in Hubli and Bangalore and the total expenditure incurred thereon upto 30th March, 1996;

(b) the estimated amount likely to be spent for the purpose during the year 1996-97; and

(c) the details of the proposed expansion and modernization of the Railway Stations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c) Expansion/modernization of railway stations is a continuous process and is undertaken, as and when so warranted, by the increase in the volume of passenger traffic subject to the availability of funds and relative priorities.

Hubli and Bangalore stations have already been provided with the facilities commensurate with the volume of passenger traffic handled at these stations.

At Bangalore City railway station, a work of provision of escalators for subway on platform no. 1, 5 and 6 is in progress. The expenditure on this work upto March, 1996 was Rs. 50 lakh and the outlay for 1996-97 is Rs. 106 lakh.

At Hubli, no work is proposed to be undertaken at present.

[Translation]

Theft by Smack Drug-Addicts

4115. SHRI MAHESH KUMAR M. KANODIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is an increase in the incidents of theft by the smack drug-addicts in Delhi;

(b) if so, the details thereof; and

(c) the steps taken by the Government to prevent such incidents?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA) : (a) and (b) According to the Delhi Police, 101 cases of theft by the drug addicts were reported in Delhi during the current year (upto 31.7.1996) as against 74 such cases during the corresponding period of last year.

(c) The steps taken by the Delhi Police to prevent such incidents include, inter-alia, strict surveillance at the airport, ISBTs and railway stations, strict vigil in other vulnerable areas, a close watch over suspected drug traffickers/peddlers in various colonies, patrolling, laying of traps, introduction of Neighbourhood Watch Scheme, etc.

Prawn Culture

4116. DR. KRUPASINDHU BHOI : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the places where prawn culture has been started in Orissa by the Central Government, State Government and the private parties;

(b) whether external assistance has been availed by the Government as well as the private parties to promote prawn culture in the States; and

(c) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Prawn culture activities have been undertaken by private entrepreneurs in potential brackishwater areas available all along the Orissa Coast. No commercial prawn culture is undertaken by the Central or State Governments.

(b) and (c) A World Bank assisted Shrimp and Fish Culture Project is being implemented in five States including Orissa from May, 1992. 90% of the project cost has been provided as soft loan by the World Bank. A net brackishwater area of 871 hectares has been included under this project at Jagajore-Banapada, Bideipur and Narendrapur sites along with support services at an estimated cost of Rs. 62.41 crores. The support services for which assistance is given to private entrepreneurs include shrimp hatcheries, feed mills, IQF Plants, etc.

Subsidy to the Farmers

4117. SHRI BHAKTA CHARAN DAS : Will the Minister of AGRICULTURE be pleased to state :

(a) the subsidy being extended to the farmers in the country as compared to the farmers in USA and other developed countries;

(b) whether subsidy extended to our farmers has declined gradually;

(c) if so, the reasons therefor; and

(d) the steps taken for providing subsidy at par with the other developed countries?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The estimates of producer subsidy equivalent (net of input subsidies and out